

STATEMENT

Progress made in the adoption of Station-names in Hindi in Devanagari Script as approved by the Survey of India.

Railway	Total number of Railways stations.	Number of stations where the station-names in Hindi in Devanagari scripts as approved by the Survey of India have been displayed	Balance number stations yet to be checked and/or corrected
Central	868	329	539
Eastern	587	511	76
North-Eastern	592	592	Nil
Northeast Frontier	393		393
Southern	1448	965	483
(including 40 train halts)			
South-Eastern	643	521	122
Western	1260	1040	220
Northern	1213	1100	113]

प्रत्येक क्षेत्रीय रेलवे में हेड आफ हिन्दी सेक्शन

५०३. श्री नवाबसिंह चौहान : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि प्रत्येक क्षेत्रीय रेलवे के प्रधान कार्यालय में हेड आफ हिन्दी सेक्शन नियुक्त किये गये हैं;

(ख) यदि हां, तो उनकी संख्या तथा वेतन-क्रम क्या है और वे कब से नियुक्त हुये हैं; और

(ग) उन्हें कौन कौन से विशेष कार्य सौंपे गये हैं ?

†[HEADS OF HINDI SECTIONS OF EACH ZONAL RAILWAY

503. SHRI NAWAB SINGH CHAUHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that heads of Hindi Sections have been appointed at the Headquarters of each Zonal Railway;

(b) if so, what is their number and pay scale and since when they were appointed; and

(c) what special duties have been assigned to them?]

रेल उपमंत्री (श्री शाहनवाज खां) :

(क) जी हां, दक्षिण रेलवे को छोड़ कर। आशा है, चुना हुआ उम्मीदवार सितम्बर, १९६० के मध्य तक दक्षिण रेलवे में पहुंच जायेगा।

(ख) आठ; प्रत्येक क्षेत्रीय रेलवे में एक एक। इनका निर्धारित वेतन-मान ३६०-२०-५०० रुपये और अधिकृत वेतन-मान ४५०-२५-५७५ रुपये है।

(ग) हेड आफ हिन्दी सेक्शन को रेलवे के प्रधान कार्यालय के केन्द्रीय हिन्दी यूनिट की देख-भाल का काम सौंपा गया है। इन यूनिटों के ज़िम्मे हिन्दी पत्रों का अंग्रेजी में सही अनुवाद करने और अंग्रेजी से हिन्दी में उनका उत्तर तैयार करने के साथ-साथ सभी महत्वपूर्ण अधिसूचनाओं, शासकीय आदेशों, परिपत्रों, पुस्तिकाओं और रेल नीय रेल नियमों और विनियमों के हिन्दी अनुवाद का काम सौंपा गया है।

†[THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, except on the Southern Railway where the selected candidate is expected to join by the middle of September 1960.

(b) Eight; one on each zonal Railway. The prescribed scale of pay is Rs. 360—20—500 and the authorised scale is Rs. 450—25—575.

(c) The Heads of Hindi Sections have been assigned duties of overall supervision of the Central Hindi Units at the Railway Headquarters. These units are responsible for the correct translation of Hindi communications into English and their replies from English to Hindi, as also for the translation into Hindi of all important notifications, administrative instructions, circulars, booklets and local railway rules and regulations.]

REVISED TRUNK TELEPHONE RATES

504. SHRI DAHYABHAI V. PATEL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) what is the estimated increase in revenue as a result of the revision in rates of trunk telephone calls; and

(b) how this revision of rate has affected trunk telephone traffic?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): (a) There has been no revision in the trunk Call rate structure. Only the extent of the concession available and the periods during which it is applied have been modified. No appreciable change in revenue is anticipated because of the change in the extent of the concession.

(b) Prior to revision of concessional tariffs and periods heavy peaks of traffic and severe congestion used to occur in the concessional periods. Consequently there were heavy delays and large number of calls were ineffective. The result of the revised concessional tariffs and periods has been to even out the pattern of traffic and reduce the ineffective percentage of trunk calls handled in the concessional periods. The overall effect is that traffic is being disposed of much more quickly and efficiently.

NATIONAL HIGHWAYS FROM DELHI TO BOMBAY, DELHI TO AHMEDABAD AND BOMBAY TO AHMEDABAD

505. SHRI DAHYABHAI V. PATEL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government propose to provide a double carriageway with a hedge or space in between on the National Highways from (i) Delhi to Bombay; (ii) Delhi to Ahmedabad; and (iii) Bombay to Ahmedabad to make them safer in view of the growing traffic and, if so, when it is proposed to do so; and

(b) who puts up road signs, direction boards and mile-stones along these National Highways and why there is no uniformity about the size, colour, markings or language in use on these signs and boards?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) No Sir; such double carriageway can be justified only by large Volumes of traffic, which do not obtain all along on these National Highways.

(b) The State Governments, through whose agency the National Highways are constructed and maintained, put the signs, etc. In some cases the old sign-posts which were fixed before the roads were declared as National Highways are still standing and, therefore, there is no uniformity. These old signs are being gradually replaced by standard signs, according to those prescribed in the Motor Vehicle Act.

As regards milestones, although a Standard design was prescribed, it was not enforced because of the question of changing to the metric system and fixing kilometre stones. A standard design for kilometre stone has been finalised and kilometre stones will be installed progressively on roads.